

ation of the outstanding dues of the Coal Mines Provident Fund :—

	West Bengal	Bihar
No. of certificate cases filed upto 31.12.70	855	1, 960
No. of prosecutions under the C. M. P. F. and Family Pension and Bonus Schemes Act filed till 31.12.1970.	788	2,380
Prosecutions under sec. 406 I. P. C. filed upto 7.6.1971.	6	9
	1,649	4,349

#### Ceiling on Land Holdings in Haryana

2464. SHRI P. K. DEO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Haryana Government recently decided to impose a uniform ceiling of 30 standard acres on all individual land holdings;

(b) whether this decision was taken in consultation with the Central Government; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The proposal is under consideration.

मेरठ और सहारनपुर जिलों में भारतीय खाद्य निगम द्वारा खरीदा गया गेहूं

2465. श्री सुल्की राज सैनी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) 20 मई, 1971 तक उत्तर प्रदेश के मेरठ डिवीजन और सहारनपुर जिले की मण्डियों

से अलग-अलग, भारतीय खाद्य निगम ने कितने टन गेहूं खरीदा था;

(ख) कितने टन गेहूं बोखरियों में भरा गया, और

(ग) कितने टन गेहूं खुले में रखा गया ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहेब पी. शिन्डे) : (क) मेरठ डिवीजन और सहारनपुर जिले में 20 मई, 1971 तक भारतीय खाद्य निगम द्वारा गेहूं की खरीदी गई मात्रा इस प्रकार है :—

(ग्रामों में टन में)

1-मेरठ डिवीजन	1,24,081
2-सहारनपुर जिला	26,780

(ख) समूची मात्रा बोखरों में भर दी गई है।

(ग) फ़ाय-एजेंटों के पास केवल 5,300 बोरे गेहूं बाहर पड़े हुये थे।

#### Setting up of Iron Pig Plant of Hissar in Haryana

2466. SHRI MANI RAM GODARA : Will the Minister of STEEL AND MINES be pleased to state whether Government propose to set up a pig Iron plant at Hissar in Haryana ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMAR MANGALAM) : Government have no proposal to set up a big iron Plant in the Central Sector at Hissar.

M/s Haryana State Industrial Development Corporation, a wholly State owned undertaking of the Haryana Government, have, however, applied for the grant of an industrial licence under the Industries (Dev.

and Reg.) Act, 1951, for setting up a new industrial unit at Hissar for the manufacture of 100,000 tonnes of pig iron per annum. The application is being processed.

#### Working of Central Poultry Farms

2567. SHRI BRIJ RAJ SINGH-KOTAH : Will the Minister of AGRICULTURE be pleased to state :

(a) the names and number of Central poultry farms in each State in the country with their total assets ;

(b) the assesment of losses / profits during the last three years ; and

(c) the modernisation schemes to be implemented during the 4th Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) There are only 3 Central Poultry Farms viz. Regional Poultry Farm, Bombay, Regional Poultry Farm Bhubneshwar, Regional Poultry Farm, Bangalore. The farms are located in the States of Maharashtra, Orissa and Mysore. Information in respect of assets of these farms is being collected and a statement giving the requisite information will be laid on the table of the Sabha.

(b) The farms were set up for the purposes of developing poultry charming in the Western, Eastern and Southern regions. They serve the cause of poultry development by supplying quality stock to the poultry keepers throughout the country at nominal prices. As regards profits and losses requisite information will be laid on the table of the Sabha.

(c) Scheme of co-ordinated poultry breeding has been taken up on all these farms.

#### Bangla Desh Refugees' desire to live in India

2468. SHRI BRIJ RAJ SINGH-KOTAH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the refugees who came to India during the Bangla Desh Movement have express their desire to live in India and

(b) if so, the reactions of Indian Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Government of India are not aware of any such refugees from East Bengal who have expressed a desire to stay on in India.

(b) Does not arise. The policy of the Government, however, is that these refugees should return to their homes as soon as favourable conditions are created in East Bengal.

#### Under-Payment to Workers' by Collieries in West Bengal and Bihar

2469. SHRI JAGDISH BHATTACHARYA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether most of the collieries in West Bengal and Bihar are doing under-payment of wages to workers ;

(b) if so, the number of such collieries; and

(c) the steps taken by Government to stop the underpayment by the collieries ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (b). Information is being collected and will be placed on the Table of the House.

#### Mode of Granting Earned leave to underground Workers in Collieries

2470. SHRI B. K. MODAK : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the mode of granting earned leave to surface and underground workers in collieries